खाद्य प्रसंस्करण उद्योग मंत्रालय के राज्य मंत्री (श्री तस्त्रण गोगोई): (क) जी नहीं। सरकार देश में चावल मिलों की स्थापना प्रत्यक्ष रूप से नहीं करती।

## (ख) प्रश्न नहीं उठता।

(ग) 1.1.1995 की स्थिति के अनुसार मध्य प्रदेश में 6042 चावल मिलें चल रही है। इन मिलों के उत्पादन आंकडे केन्द्रीय रूप से नहीं रखे जाते।

#### Setting up of rices mills in Punjab

6208. SHRI IQBAL SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government propose to set up new rice mills in the country, particularly in Punjab;
- (b) is so. the details thereof, district-wise and location-wise;
  - (c) if not, the reasons therefor;
- (d) the total amount proposed to be spent on these mills; and
- (e) what concrete steps Government propose to take to set up more rice mills is Punjab?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) No, Sir. Government of India is not directly involved in setting up of rice mills in the country.

- (b) Does not arise.
- (c) Government encourages private enterpreneurs to set up rice mills and has therefore no proposal to set up rice mills directly.
  - (d) and (e) Do not arise.

# AIMS and Objectives of Setting up of Police Pickets

6209. SHRI OP. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Times of India dated the 14th March, 1995 under the caption. "No relief for women at police pickets";
  - (b) if so, the facts thereof;

- (c) the action taken by Government against the guilty home guards and the police cops manning that picket; and
- (d) whether there is any proposal to keep proper watch on the functioning of police pickets in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir.

- (b) A lady approached the police picket staff at Nizamuddin Bridge at about 5.50 pm on 12.3.95 with the complaint that three men in a Maruti Vehicle bearing registration Maruti No. DL-2CD- 4042 were following her car and were passing lewd comments at her. The said car had by then, according to the lady, crossed the picket. It was a Police Constable who attended to her and passed the necessary wireless message to the South District Control Room at about 5.57 PM whereafter the lady immediately left without leaving her name and address.
- (c) Police Commissioner, Delhi has been instructed to get an enquiry conducted at a senior level into the complaint. He has also been directed to take effective action against errant policemen for any lapses in the handling of this complaint.
- (d) All Assistant Commissioners of Police and SHOs pay surprise visits to the Police pickets of their area. The functioning of these pickets is also closely monitored by senior officers of Delhi Police through surprise checks

#### Cases About Missing Women in Rohini Police Station

6210. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of kidnapping/" missing of girls/ women registered? reported in the Sector-VII, Rohini Police Station, Delhi from the 1st April, 1994 to 31st March, 1995;
  - (b) how many of these have been traced;

to Questions

- (c) the details of cases that have not yet been solved giving the reasons therefor; and
- (d) the steps taken to accelerate the tracking thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) One case of kidnapping and eight cases of missing girls/women were reported at Sector-VII Police Station, Rohini, Delhi, between 1.4.94 and 31.3.95.

- girls/women (b) All the reported except one, kidnapped/missing, have been traced.
- (c) and (d) A married woman Sadhana. aged 16/17 years was reported to have left her house of her own accord on 14.12.1994. The matter was referred to the missing persons squad. Wireless messages were flashed to all police Stations.

#### **Promotion** of **Prospects** US Multinationals by the CIA

16211. SHRI JOYANTA ROY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that the CIA of USA has taken up the task to enhance the commercial prospects of USA's multinational companies in the Third World Countries: and
- (b) if so, whether Government have since worked out the strategies to prevent such nexus being built between MNCs and foreign intelligence agencies operating in this country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No Specific instance, in this regard, has come to the notice of the Government.

(b) Does not arise.

### Committee on Illegal Bangladeshis in the **North Eastern Region**

6212. SHRI KRISHAN LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the two statements of the Chief Minister of Assam, the one pointing out that there were three million illegal immigrants in the State and the second one to the effect that not even a single Bangladeshi immigrant was in the State;
- (b) whether Government have verified the purpose of the two statements;
- (c) whether Government propose to appoint a high powered committee to look into this matter not only in Assam but in the entire North Eastern Region of the country;
- (d) if so, by when such a committee is likely to be constituted.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b) Government's attention has been drawn on a number of occasions to infiltration of Bangladeshi nationals into India. This is a serious problem over which Government have also expressed their concern.

To a question asked by pressmen, the Chief Minister of Assam had indicated that the rate of growth of population in Assam during 1971—1991 was less than the country's growth rate as a whole and hence, according to him, the Census figures did not show any unusual increase in the State's population. He suggested that on the basis of the Census figures it could not be said that Assam was full of foreigners.

(c) and (d) A series of measures have been taken by the Government to curb the problem of infiltration of Bangladeshi nationals into India. These measures include raising of additional battalions of Border Security Force, reduction of gaps